

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

In the matter of:

57/ND/2016

Reena Ahluwalia & Ors.

...Petitioner

v.

M/s.Suntime Energy Ltd. & Ors.

...Respondent

SECTION: U/S. 397/398.

Coram

Order delivered on 12.12.2017

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner:


Respondent

Rahul Kumar Singh ( through LR's)(R-7,8 & 9).  
Povinder S. Kaur.  
Ranjana Roy Gauri, Perminder, Sreenita Ghosh.

ORDER

.Due to paucity of time arising<sup>but</sup> of single Bench sitting and order pronouncement in the  
afternoon hearing of this petition is not possible today. Post the matter on 01.02.2018.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

\*KCS\*